

Projects of Himachal Pradesh under Consideration of R.E.C.

82. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) the particulars of projects sent by Himachal Pradesh Electricity Board to the Rural Electrification Corporation for approval; and

(b) the action taken by the Corporation on each such project?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Rural Electrification Corporation has so far sanctioned 262 rural electric projects sponsored by the Himachal Pradesh State Electricity Board (HPSEB). Only one project of HPSEB for a loan amount of Rs. 53.478 lakhs for installation of 400 solar Photovoltaic panels is pending with the Corporation.

[English]

Rail Link between India and Bangladesh

83. SHRI CHITTA BASU. Will the Minister of RAILWAYS be pleased to state:

(a) whether India and Bangladesh finalised the modalities of reopening the second rail link between Singhabad in India and Rohonpur in Bangladesh;

(b) whether a proposal for such link between Petropole (India) and Benapole (Bangladesh) has been received by Government; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Modalities for re-opening the rail link between Singhabad (India) and Rohanpur (Bangladesh) are under finalisation.

(b) No, Sir.

(c) Does not arise.

[Translation]

Foreign Industrial Units

84. SHRI MANJAY LAL:
SHRI R.N. RAKESH:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of foreign Industrial Units permitted to set up new industries in the country in collaboration with Indian Industrial Units during the last six months and the extent of foreign investment likely to be made by them;

(b) the number of requests of foreign Industrial Units rejected during the aforesaid period; and

(c) the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The number of approvals granted for foreign collaboration involving foreign equity participation and the extent of foreign equity participation allowed in these cases during the period 1.1.90 to 30.6.90 is as follows:

No. of applications approved	—	115
Amount of foreign equity participation approved	—	Rs. 7504.47 lakhs

(b) and (c). During the period 1.1.90 to 30.6.90, 45 such applications were rejected. The reasons for rejection include availability of indigenous technology, non-priority nature of the industry, high import content, high payment terms, low scale of production, small equity base, absence of transfer of technology etc.

Compensation for acquisition of Land for Vishrampur Colliery, Madhya Pradesh

85. SHRI PYARELAL KHANDELWAL: Will the Minister of ENERGY be pleased to state:

(a) whether compensation has been said paid to all the farmers whose lands were acquired for the Vishrampur Colliery in Madhya Pradesh;

(b) if not, the reasons therefor; and

(c) the time by which compensation will be paid to the remaining land owners?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). 53.270 hectares of land for Bistrampur Colliery of South Eastern Coalfields Ltd. was acquired from 43 persons. The compensation amount for this land was assessed and awarded by the Collector, Surguja Dis. ict. 30 persons have accepted the compensation. The remaining 13 persons have not accepted the compensation amount on the plea that the compensation amount awarded by the Collector is insufficient. Some of these 13 persons and some of those who have already received the compensation, have filed a

petition in the High Court of Jabalpur in December, 1986 for higher payment of compensation. The matter is sub judice. Pending decision of the High Court, the aforesaid 13 persons are at liberty to receive payment as per the award of the Collector.

Loss in Coal Production

86. SHRI RAMDAS SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether coal production was suffered due to power failure during April, May and June, 1990;

(b) the extent of losses suffered due to loss in production and damages caused to the machinery during the aforesaid period due to failure of power supply; and

(c) the remedial steps taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) During the period April-June 1990, coal production in the mines in eastern region suffered due to power shortage. On 25th/26th June, 1990, there was a major grid failure in the eastern region, as a result of which power supply to coal mines was seriously affected. The position worsened due to incessant rains in that area. Coal production at 111 working places (ECL-31; BCCL-50; CCL-30) was affected due to drowning since pumping of water was hampered because of power interruptions. The details of loss in coal production during this period are given below:—